EXTENSION OF PM SVANIDHI SCHEME

NO. 417. DR. VISHNU PRASAD M. K. :

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) whether the Prime Minister Street Vendors AtmaNirbhar Nidhi (PM SVANidhi) scheme has been extended by the Government till December 2024;

(b) if so, the details thereof;

(c) the number of beneficiaries benefited under the said scheme so far;

(d) whether the vending zones have also been extended and if so, the total number of vending zones till date; and

(e) the total number of vendors targeted to be provided benefit under this scheme by December 2024?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a)& (b): Yes Sir. The Government of India has extended the PM Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme beyond March, 2022 with the following provisions:

(i) Extension of lending period till December 2024;

(ii) Introduction of 3rd loan of upto ₹50,000 in addition to 1st & 2nd loans of ₹10,000 and ₹20,000 respectively.

(iii) To extend 'SVANidhi Se Samriddhi' component for all beneficiaries of PM SVANidhi scheme across the country;

(c)   As on November 30, 2022, 31.73 lakh Street Vendors have availed benefit of 1st loan of ₹ 10,000 loan ; Out of these 5.81 lakh have availed benefit of second loan of ₹ 20,000 loan; Out of those who availed 2nd loan, 6,926 street vendors have availed benefit of third loan of ₹50,000.

(d)   The subject matter relating to creation of vending zone falls under the ambit of Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014, which is being implemented through respective State/UT.   As reported by the States/UTs, a total of 13,403 vending zones have been identified so far.

(e)   42 lakh street vendors are to be provided benefits under PM SVANidhi Scheme by December, 2024.

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